

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:2939
ANSWERED ON:11.12.2012
COAL RESERVES
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Will the Minister of COAL be pleased to state:

- (a) whether new coal reserves have been explored during the last three years and the current year;
- (b) if so, the details including the quantum of coal reserves explored during the said period, location-wise;
- (c) the amount of funds spent by the Government for exploring these reserves, location-wise;
- (d) whether the Government is contemplating to start mining work in some new coal blocks during the ensuing two years; and
- (e) if so, the details thereof including the quantum of coal likely to be produced from the said mines, State-wise?

Answer

MINISTER OF STATE FOR COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a) & (b) : Yes, Sir. The new coal resources, as per GSI inventory of coal, identified during the last three years and current year are as follow :

(in million tonnes)
State 2009-10 (01.04.2010) 2010-11 (01.04.2011) 2011-12 (01.04.2012)

Andhra Pradesh	3089	39	100
Arunachal Pradesh	No Addition	No Addition	No Addition
Assam	No Addition	126	No Addition
Bihar	No Addition	No Addition	No Addition
Chhattisgarh	2199	2598	1566
Jharkhand	251	1973	1420
Madhya Pradesh	1007	1138	1251
Maharashtra	154	225	349
Meghalaya	No Addition	-1	No Addition
Nagaland	294	-1	No Addition
Orissa	1080	2852	2289
Sikkim	No Addition	No Addition	No Addition
Uttar Pradesh	No Addition	No Addition	No Addition
West Bengal	1526	102	661
Total	9600	9052	7635

The work of exploration is continuing during the current year i.e. 2012-13. Hence, the assessment will be made after the completion of work.

(c) : The amount of funds spent under Plan Head of Promotional Exploration to discover the new resources is furnished in table below :-

Year Fund Released by Ministry
of Coal (Rupees in crore)

2009-10	30.39
2010-11	68.00
2011-12	64.00

(d) & (e) : After exploration, Geological Reports/Project Reports would need to be prepared for taking investment decision. Following the same, statutory clearances need to be obtained like forestry clearance, environment clearance, land acquisition etc. which is a long drawn process. Hence, commencement of mine for production would take time.

